

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 596
TO BE ANSWERED ON 13.12.2018

PROPOSALS UNDER PMGSY

596. SHRI KAPIL MORESHWAR PATIL:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the number of proposals received and cleared under Pradhan Mantri Gram Sadak Yojana (PMGSY) during the last three years and the current year, State/UTwise and year-wise;
- (b) whether the proposals are pending with the Government for approval;
- (c) if so, the details thereof and the reasons therefor, State/UT-wise;
- (d) the details of the follow-up action taken to clear the said projects immediately; and
- (e) the number of complaints received from various States including Maharashtra regarding quality of link roads under PMGSY along with the action taken by the Union Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) to (d): Details of proposals received and cleared during 2015-16, 2016-17, 2017-18 and 2018-19 (upto 5th December, 2018) State/UT-wise under Pradhan Mantri Gram Sadak Yojana (PMGSY) is given at **Annexure – I**. The State Governments have been requested to furnish the compliance to the observations of Pre-Empowered/Empowered Committee on the proposals pending with the Government to enable the Ministry to issue sanctions.

(e): Complaints related to various facets of PMGSY including that of quality of link roads are received from time to time. As per Programme Guidelines, in order to bring the execution of PMGSY works to the desired quality standard, a three tier quality management mechanism has been institutionalized. Under the first tier, the Programme Implementation Units (PIUs) are required to ensure process control through mandatory tests on material and workmanship at field laboratory. The second tier is a structured independent quality monitoring at the State level through State Quality Monitors (SQMs) to ensure that every work is inspected at initial stage, middle stage and final stage of the construction. Under the third tier, independent National Quality Monitors (NQMs) are deployed for random inspection of road works to monitor quality and also to provide guidance of senior professionals to the field functionaries. Based on the periodic monitoring of quality of roads under the 3-tier mechanism, corrective measures, wherever necessary, are taken by the State Governments.

A Statement indicating complaints received and action taken during the years 2016-17, 2017-18 and 2018-19 (upto Nov, 2018), State-wise is given at **Annexure-II**. When a project is reported as “Unsatisfactory” (U) due to structural defects or “Satisfactory – Requiring Improvement” (SRI) by NQMs due to non-structural defects, the State Government concerned is notified about these defects. The State Government is required to carry out necessary rectifications and send the detailed Action Taken Report (ATR) to the Ministry/NRIDA, after the ground verification carried out through the State Quality Monitors (SQM). The ATR received at NRIDA is examined and if found Satisfactory, the quality grading of the project is upgraded to the “Satisfactory” Work Quality.

Annexure referred to in reply to para (a) to (d) of the Lok Sabha Unstarred Question No 596

Details of Proposals received in 2015-16 and cleared										
S No	District	Proposed		Cleared		Pending		Returned		Status of proposals
		No. of works	Value Rs. in Crores	No. of works	Value Rs. in Crores	No. of works	Value Rs. in Crores	No. of works	Value Rs. in Crores	
1	Punjab	149	952.92	131	867.86	-	-	18	85.06	Clearance issued.
2	Madhya Pradesh	2151	2958.21	1764	2402.77	387	555.44	-	-	Clearance issued.
3	Jharkhand	21	34.65	19	25.84	-	-	2	8.81	Clearance issued.
4	Kerala	107	432.08	1	3.04	-	-	-	-	Compliance on the observations of Pre EC/EC has not been received within the financial year of 2015-16. Clearance has been issued in 2016-17.
5	Chhatisgarh	299	670.25	-	-	299	670.25	-	-	Compliance on the observations of Pre EC/EC has not been received within the financial year of 2015-16. Clearance has been issued in 2016-17.
6	Gujarat	44	61.06	-	-	44	50.81	-	-	Compliance on the observations of Pre EC/EC has not been received within the financial year of 2015-16. Clearance has been issued in 2016-17.
7	Rajasthan	1468	1617.62	-	-	1467	1611.92	-	-	Compliance on the observations of Pre EC/EC has not been received within the financial year of 2015-16. Clearance has been issued in 2016-17.
8	Tamil Nadu	598	846.26	-	-	595	758.44	-	-	Compliance on the observations of Pre EC/EC has not been received within the financial year of 2015-16. Clearance has been issued in 2016-17.
9	Himachal Pradesh	190	732.18	-	-	190	649.48	-	-	Compliance on the observations of Pre EC/EC has not been received within the financial year of 2015-16. Clearance has been issued in 2016-17.
10	Odisha	494	1280.66	-	-	474	1236.00	-	-	Compliance on the observations of Pre EC/EC has not been received within the financial year of 2015-16. Clearance has been issued in 2016-17.
11	Uttarakhand	189	1096.17	-	-	-	-	-	-	Compliance on the observations of Pre EC/EC has not been received within the financial year of 2015-16. Clearance has been issued in 2016-17.
	Total	5710	10682.06	1915	3299.51	3456	5532.34	20	93.87	

Details of Proposals received and cleared in 2016-17

SI No	State	Proposed		Cleared		Pending		Returned		Status of proposals
		No. of works	Value Rs. in Crores	No. of works	Value Rs. in Crores	No. of works	Value Rs. in Crores	No. of works	Value Rs. in Crores	
1	Arunachal Pradesh	215	2493.84	155	1488.56	43	654.35	17	350.93	Clearance for 43 roads and 15 bridges at a cost of Rs. 706.47 Crores issued on 23.02.2018.
2	Assam	663	1283.53	287	551.91	376	731.62	11	69.06	Clearance issued in 2017-18 for 365 works at a cost of Rs. 662.56 Crores.
3	Bihar	2197	3032.51	2056	2590.82	125	161.18	16	280.01	Clearance issued in 2017-18.
4	Chhatisgarh	318	841.50	610	1454.78	-	-	7	56.97	Clearance issued.
5	Gujarat	-	-	44	50.81	-	-	-	-	Clearance issued.
6	Haryana	5	39.16	5	39.16	-	-	-	-	Clearance issued.
7	Himachal Pradesh	331	1085.57	520	1709.54	-	-	-	-	Clearance issued.
8	Jammu and Kashmir	564	3260.69	542	2842.32	-	-	22	418.37	Clearance issued.
9	Jharkhand	1541	2518.69	1448	2209.88	-	-	93	308.81	Clearance issued.
10	Kerala	-	-	84	274.2	8	33.27	15	121.93	Pending proposals have been included in 2017-18 (Batch-I) in addition to balance length.
11	Madhya Pradesh	722	1318.20	1048	1842.81	16	18.76	29	12.07	Clearance issued in 2017-18 for 16 roads at a cost of Rs. 13.89 Crores.
12	Mizoram	56	726.97	56	553.54	-	-	-	-	Clearance issued.
13	Maharashtra	42	111.25	-	-	42	111.25	-	-	Clearance issued in 2017-18 on 12.07.2017.
14	Odisha	2233	4664.75	2561	5255.86	-	-	138	484.46	Clearance issued.
15	Rajasthan	-	-	1467	1611.92	-	-	1	5.70	Clearance issued.
16	Sikkim	125	490.69	125	490.69	-	-	-	-	Clearance issued.
17	Tamil Nadu	-	-	595	758.44	-	-	3	87.82	Clearance issued.

18	Telangana	154	241.43	154	205.65	-	-	-	-	Clearance issued.
19	Tripura	39	115.21	39	111.39	-	-	-	-	Clearance issued.
20	Uttar Pradesh	714	3477.54	681	3140.9	22	123.88	11	212.76	Empowered Committee meeting held on 07.06.2016 and 08.09.2016 for 2016-17 (Batch - I, Batch - II and Batch III) proposals. Clearance issued for 22 works to a value of Rs. 123.88 Crore in 2017-18 (Batch - I).
21	Uttarakhand	105	579.44	189	989.96	105	579.54	-	-	Clearance issued in 2017-18.
22	West Bengal	1094	3394.08	767	2359.8	327	1034.28	-	-	Clearance issued in 2017-18.
23	Manipur	244	1278.17	-	-	127	587.70	117	690.47	Clearance issued in 2017-18.
24	Punjab	3	9.23	-	-	3	9.23	-	-	Pre EC held on 16.01.2017 for sanctioning the roads by utilising the savings under PMGSY-II. Compliance is awaited from the State Government.
	Total	11365	30962.45	13433	30532.94	1194	4045.06	480	3099.36	
Some of the proposals received in 2016-17 cleared in 2017-18										

Details of Proposals received and cleared in 2017-18

S No	State	Proposed		Cleared		Pending			Returned		Status of proposals
		No. of works	Value Rs. in Crores	No. of works	Value Rs. in Crores	No. of works	Length in Kms	Value Rs. in Crores	No. of works	Value Rs. in Crores	
1	Andhra Pradesh - Batch - I	290	533.70	205	355.68				85	178.02	Clearance issued on 25.10.2017.
	Andhra Pradesh - Batch - II	86	184.52			86	242.64	184.52			Clearance issued on 03.04.2018.
2	Andaman	28	5.97	28	11.69						Clearance issued on 14.12.2017.
3	Arunachal Pradesh (Batch I)			58	706.47						Clearance issued on 23.02.2018.
	Batch II	213	2590.64			213	2451.73	2590.64			Clearance issued in 2018-19.
4	Assam	2862	4876.27	3126	5320.46						Clearance issued Batch I, II and Batch III
	Batch IV & V	760	1673.05			759	1804.65	1652.34			Clearance issued on 08.05.2018.
5	Bihar (Batch I)			106	108.71				19	52.47	Proposal received during 2016-17 and Clearance issued on 12.05.2017.
	Batch II	306	444.38	299	430.93				7	13.45	Clearance issued on 14.12.2017.
	Batch -III	263	813.92	263	798.95						Clearance issued on 02.01.2018
	Batch -IV	239	430.78	223	382.09				16	48.69	Clearance issued on 05.02.2018.
	Batch V	312	262.32			312	539.12	262.32			Clearance issued in 2018-19.
6	Chhatisgarh (PMGSY-II-Batch I)	190	2061.08	179	1422.50				11	638.58	Clearance issued.
	Batch I of PMGSY-I	565	974.86			565	1860.39	974.86			Clearance issued on 09.04.2018.
7	Gujarat	5	11.24	5	11.21						Clearance issued on 08.02.2018.
8	Himachal Pradesh - Batch I	273	1002.82	221	782.2345				52	220.586	Clearance issued on 25.09.2017.
	Batch II	140	434.74	124	385.56						Clearance issued on 26.03.2018.

9	Jammu and Kashmir (Batch I)	237	1118.81	199	955.63				38	163.18	Clearance issued on 09.01.2018.
	Batch II	832	4371.11			832	5225.45	4371.11			Clearance issued in 2018-19
10	Jharkhand (Batch - I)	754	744.10	60	88.78				694	655.32	Clearance issued for Batch I proposals consist of 250+ population category. EC held on 03.07.2017 and deferred the proposal of 694 roads proposed with 100-249 category. State has resubmitted the proposal under Batch III.
	Jharkhand (Batch - II)	53	78.73	52	74.50				1	4.23	Clearance issued on 20.12.2017.
	Jharkhand (Batch III)	1107	966.66	1080	912.56				27	54.10	Clearance issued on 05.02.2018.
11	Kerala (PMGSY-II)	70	204.61	66	196.75				4	7.86	Clearance issued on 26.10.2017.
	Batch - I (PMGSY -I)	33	86.84			33	118.45	86.84			Clearance issued in 2018-19.
12	Madhya Pradesh	278	1600.49	247	1547.74				31	52.75	Clearance Issued (Batch I and Batch II).
	Madhya Pradesh (Batch II of PMGSY-II)	48	52.29	48	52.29						Clearance issued on 15.01.2018.
	Madhya Pradesh (Batch III)	222	328.82	190	267.83				32	60.99	Clearance issued on 26.12.2017
	Madhya Pradesh (Batch IV)	13	28.83	13	27.41						Clearance issued on 11.01.2018.
	Madhya Pradesh - PMGSY - II - (Batch II of ADB)	330	2008.92	320	1955.4				10	53.52	Clearance issued on 30.01.2018.

	Madhya Pradesh (Batch V-PMGSY-I)	396	455.63			396	936.72	455.63			Clearance issued on 26.03.2018
	Madhya Pradesh (Batch VI-PMGSY-I)	23	55.48			23	13.10	55.48			Clearance issued on 21.05.2018 (2018-19).
	Madhya Pradesh (Batch IV-PMGSY-II)	58	185.15	58	192.19						Clearance issued on 21.05.2018 (2018-19).
13	Mizoram (Batch I)	26	347.46	26	337.31						Clearance issued on 09.01.2018.
	Mizoram (Batch II)	38	348.73			38	378.50	348.73			Clearance issued on 09.04.2018.
14	Maharashtra (Batch I)			42	109.41						Clearance issued on 12.07.2017.
	Batch II	150	326.42	148	372.86						Clearance issued on 21.03.2018
15	Manipur (Batch I)			127	587.70						Proposal received during 2016-17 and Clearance issued on 14.06.2017.
	Manipur (Batch II)	199	1176.24	195	1205.43						Clearance issued on 29.12.2017.
	Manipur (Batch III)	136	1020.5			136	1720.67	1020.5			Clearance issued in 2018-19
16	Meghalaya (Batch I)	67	240.06	66	200.13				1	39.93	Clearance issued on 25.10.2017.
	Batch II	81	285.11			81	247.42	285.11			Clearance issued on 09.04.2018.
17	Nagaland	19	174.56	19	169.66						Clearance issued.
18	Odisha (Batch - I)	433	803.74	394	631.37				39	172.37	Clearance issued on 24.07.2017.
	Odisha (Batch - II)	1137	1802.32	1038	1462.58				99	339.74	Clearance issued on 27.11.2017.
	Odisha (Batch III)	205	446.53	201	420.06						Clearance issued on 30.01.2018.
19	Rajasthan (PMGSY-I-Batch I)	27	179.58	26	161.65				1	17.93	Clearance issued on 02.01.2018.
	Rajasthan - PMGSY-II - (Batch I)	407	1805.28	395	1423.37				12	381.91	Clearance issued 27.11.2017.

	Rajasthan - PMGSY-II (Batch II)	12	40.66	12	37.39					3.27	Clearance issued on 30.01.2018.
20	Sikkim - Batch I	62	364.36	62	353.83						Clearance issued on 11.07.2017.
	Sikkim - Batch II	70	272.68	70	268.11						Clearance issued on 14.12.2017.
21	Tamil Nadu	803	1260.50	794	1244.35				9	16.15	Clearance issued on 06.07.2017.
	Batch-II (PMGSY-II)	104	167.12	104	192.8						Clearance issued on 22.05.2018.
22	Telangana - Batch - I	92	181.51	89	120.89				3	60.62	Clearance issued on 06.10.2017. Balance 2 roads clearance issued with Batch II proposals.
	Telangana - Batch - II	52	55.28	54	56.11						Clearance issued on 27.11.2017.
	Telangana - Batch - III	109	171.14	109	176.29						Clearance issued on 05.03.2018.
23	Tripura (Batch I)	22	65.98	22	63.51						Clearance issued on 20.12.2017.
	Tripura (Batch II)	5	11.22			5	10.69	11.22			Clearance issued on 25.04.2018
24	Uttar Pradesh			22	123.88						Clearance issued.
	Uttar Pradesh	333	1698.82			333		1698.82			Clearance issued in 2018-19 for revised proposals. (in lieu of dropped roads)
25	Uttarakhand (Batch I)			102	524.23						Clearance issued 13.04.2017.
	Uttarakhand (Batch II)	117	586.57	117	552.26						Clearance issued on 12.07.2017.
	Uttarakhand Batch III	256	1364.97			256	2038.29	1364.97			Clearance issued on 25.04.2018.
26	West Bengal	436	834.29	728	1548.32				32	289.06	Clearance issued on 28.08.2017 for Batch II.
	West Bengal (Batch - III)	856	1802.28	729	1515.12				127	287.16	Clearance issued on 26.12.2017. State has proposed up gradation roads more

											than their entitlement. Hence certain proposals curtailed by the State.
	Total	17240	46420.67	12861	30846.185	4068	17587.8	15363.1	1350	3811.89	
Some of the proposals received in 2016-17 cleared in 2017-18.											

Details of Proposals received and cleared in 2018-19 (as on 05.12.2018)

Sl No	State	Proposed		Cleared		Pending			Returned		Status of proposals
		No. of works	Value Rs. in Crores	No. of works	Value Rs. in Crores	No. of works	Length in Kms	Value Rs. in Crores	No. of works	Value Rs. in Crores	
1	Andhra Pradesh - Batch - I			93	167.65						Clearance issued on 03.04.2018.
2	Andaman (Batch I)	32	14.66	32	14.78						Clearance issued on 13.11.2018
3	Arunachal Pradesh (Batch I)			208	2214.6						Clearance issued on 01.10.2018
	Batch II	150	1749.78	150	1667.83						Clearance issued on 13.11.2018
4	Assam (Batch I)			816	2284.30						Clearance issued on 08.05.2018.
	Batch II	311	764.28			311	1133.07	764.28			EC held on 01.11.2018 and deferred the proposal. Compliance awaited from the State Government. Fresh EC to be scheduled by Ministry.
5	Bihar - Batch I			303	259.98						Clearance issued on 24.07.2018.
	Batch II (Left our LSBs)	237	591.28			237		591.28			Pre EC held on 04.12.2018 and Compliance awaited from the State Government.
6	Chhatisgarh (PMGSY-I- Batch I)			615	1044.97						Clearance issued on 09.04.2018.
	Batch II	172	324.57	172	324.57						Clearance issued on 27.09.2018.
	Batch III	6	7.43			6	15.87	7.43			Clearance is being issued by Ministry.
7	Gujarat (LSBs)	45	94.00			45		94			Pre EC held on 04.12.2018 and compliance awaited from the State Government.
8	Himachal Pradesh - Batch I	240	899.03			240	1478.65	899.03			EC held on 24.10.2018. Compliance on the observations is received and under scrutiny.
9	Jammu and Kashmir (Batch I)			776	3693.5				56	677.61	Clearance issued on 13.06.2018.
10	Jharkhand (Batch - I)	29	56.17	29	56.27						Clearance issued on 28.05.2018.
	Batch II	302	338.64			302	642.92	338.64			Clearance is being issued by Ministry.
11	Kerala (PMGSY-II)			33	87.84						Clearance issued on 24.07.2018.

12	Madhya Pradesh (Batch I-PMGSY-I)			23	56.57						Clearance issued on 21.05.2018. (1 road and 22 Bridges)
	Madhya Pradesh (Batch II-PMGSY-II)			58	192.19						Clearance issued on 21.05.2018. (all Bridges)
	Batch II (LSBs)	158	385.75			158		385.75			Pre EC held on 04.12.2018 and compliance awaited from the State Government.
13	Mizoram (Batch I)			37	612.64						Clearance issued on 09.04.2018.
14	Maharashtra (Batch I)										
15	Manipur (Batch I)			136	971.52						Clearance issued on 04.09.2018.
16	Meghalaya (Batch I)			82	277.75						Clearance issued on 09.04.2018.
	Batch II	51	173.15	51	173.10						Clearance issued on 29.08.2018.
	Batch III	198	606.14			197	996.82	599.65	1	6.49	Clearance is being issued by Ministry.
17	Nagaland	75	407.07			67	261.08	302.16	8	104.91	Clearance issued on 05.12.2018.
18	Odisha (Batch - I)	384	657.81			384	1150.89	692.94			Clearance is being issued by Ministry.
19	Sikkim - PMGSY-II	39	124.09	34	104.68				5	19.41	Clearance issued on 29.10.2018.
20	Tamil Nadu (Batch I - PMGSY-II)			104	192.80	104	293.33	167.12			Clearance issued on 22.05.2018.
	Batch I - PMGSY-I	503	651.48	503	628.84						Clearance issued on 08.10.2018.
21	Tripura (Batch I)			5	9.06						Clearance issued on 20.12.2017.
22	Uttar Pradesh (PMGSY-I)	94	455.97	94	455.97						Clearance issued on 31.08.2018
	PMGSY-II	30	257.8	30	257.8						Clearance issued on 31.08.2018
23	Uttarakhand (Batch I)			256	1262.82						Clearance issued on 25.04.2018.
	Batch II	244	1046.28			244	1531.57	902.72			Clearance issued on 12.11.2018.
	Batch III	285	1278.23			285	2140.91	1278.23			Pre EC held on 08.10.2018. Compliance on the observations of Pre EC awaited from the State.
	Total	3585	10883.61	4640	17012.03	2580	9645.11	7023.23	70	808.42	

Some of the proposals received in 2017-18 cleared in 2018-19.

Annexure referred to in reply to para (e) of the Lok Sabha Unstarred Question No 596

Complaints received during 2016-2017						
S.N	State	Complaints received	Sent to State for enquiry and action	Cases enquired through NQMS		
				Complaints investigated through NQMs	Found Satisfactory	Found Unsatisfactory
1	Andhra Pradesh	-	-	-	-	-
2	Arunachal Pradesh	4	1	3	0	3
3	Assam	-	-	-	-	-
4	Bihar (State)	9	3	6	1	5
5	Chhattisgarh	1	0	1	0	1
6	Goa	-	-	-	-	-
7	Gujarat	1	1	0	0	0
8	Haryana	-	-	-	-	-
9	Himachal Pradesh	-	-	-	-	-
10	J & K	-	-	-	-	-
11	Jharkhand (State)	-	-	-	-	-
12	Karnataka	-	-	-	-	-
13	Kerala	1	1	0	0	0
14	Madhya Pradesh	5	4	1	1	0
15	Maharashtra	4	2	2	0	2
16	Manipur	1	0	1	0	1
17	Meghalaya	-	-	-	-	-
18	Mizoram	-	-	-	-	-
19	Nagaland	-	-	-	-	-
20	Orissa	3	2	1	0	1
21	Punjab	-	-	-	-	-
22	Rajasthan	1	1	0	0	0
23	Sikkim	-	-	-	-	-
24	Tamil Nadu	-	-	-	-	-
25	Telangana	-	-	-	-	-
26	Tripura(State)	-	-	-	-	-
27	Uttar Pradesh	14	6	8	2	6
28	Uttarakhand	1	1	0	0	0
29	West Bengal	-	-	-	-	-
	Total	45	22	23	4	19

Complaints received during 2017-18

S.N	State	Complaints received	Sent to State for enquiry and action	Cases enquired through NQMS		
				Complaints investigated through NQMs	Found Satisfactory	Found Unsatisfactory
1	Andhra Pradesh	-	-	-	-	-
2	Arunachal Pradesh	-	-	-	-	-
3	Assam	1	0	1	0	1
4	Bihar	10	2	8	2	6
5	Chhattisgarh	1	0	1	1	0
6	Goa	-	-	-	-	-
7	Gujarat	-	-	-	-	-
8	Haryana	-	-	-	-	-
9	Himachal Pradesh	-	-	-	-	-
10	J & K	-	-	-	-	-
11	Jharkhand	2	1	1	0	1
12	Karnataka	2	2	0	0	0
13	Kerala	1	1	0	0	0
14	Madhya Pradesh	9	4	5	1	4
15	Maharashtra	2	1	1	0	1
16	Manipur	1	0	1	1	0
17	Meghalaya	1	0	1	0	1
18	Mizoram	-	-	-	-	-
19	Nagaland	-	-	-	-	-
20	Orissa	-	-	-	-	-
21	Punjab	3	3	0	0	0
22	Rajasthan	1	1	0	0	0
23	Sikkim	-	-	-	-	-
24	Tamil Nadu	1	1	0	0	0
25	Telangana	-	-	-	-	-
26	Tripura	-	-	-	-	-
27	Uttar Pradesh	13	8	5	2	3
28	Uttarakhand	1	0	1	0	1
29	West Bengal	4	3	1	0	1
Total		53	27	26	7	19

Complaints received during 2018-19 (upto Nov,2018)

S.N	State	Complaints received	Sent to State for enquiry and action	Cases enquired through NQMS		
				Complaints investigated through NQMs	Found Satisfactory	Found Unsatisfactory
1	Andhra Pradesh	-	-	-	-	-
2	Arunachal Pradesh	-	-	-	-	-
3	Assam	-	-	-	-	-
4	Bihar	8	1	7	1	6
5	Chhattisgarh	2	1	1	0	1
6	Goa	-	-	-	-	-
7	Gujarat	-	-	-	-	-
8	Haryana	-	-	-	-	-
9	Himachal Pradesh	2	1	1	0	1
10	J & K	-	-	-	-	-
11	Jharkhand	1	0	1	0	1
12	Karnataka	-	-	-	-	-
13	Kerala	-	-	-	-	-
14	Madhya Pradesh	1	1	0	0	0
15	Maharashtra	1	0	1	0	1
16	Manipur	-	-	-	-	-
17	Meghalaya	-	-	-	-	-
18	Mizoram	-	-	-	-	-
19	Nagaland	-	-	-	-	-
20	Orissa	2	1	1	0	1
21	Punjab	-	-	-	-	-
22	Rajasthan	-	-	-	-	-
23	Sikkim	-	-	-	-	-
24	Tamil Nadu	-	-	-	-	-
25	Telangana	-	-	-	-	-
26	Tripura	-	-	-	-	-
27	Uttar Pradesh	4	0	4	2	2
28	Uttarakhand	2	0	2	0	2
29	West Bengal	-	-	-	-	-
Total		23	5	18	3	15